Declaration or Assets and Liabilities

Year 2023 - 24

I, ARTUN KUMAR son/daughter/wife of LATE LAL BI HARIRAY

aged 52 Years, belonging to ASSISTANT

aged. Service and presently working as ASSI. SECTION OFFICER
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) ANKITA KUMAR	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	4000	20.000			1163
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI (BVM) laine 4,06,000/_	SBI (DEOSHME) 4,80,000/-			
(iii)	Bonds, Debentures and shares in Companies		-			
(iv)	institutions, NSS, Postal Savings,	54-1LAKH. 523769132	S17959726 S.A. 1.252AKH) S23769132 SA (12AKH)			
	Motor Vehicles (details of make, etc.)					
-	Jewellery (give of details of weight and value)	GOLD-35GRAM.	GOLD_2505RAM SILVER.500/_ GRAM	-		
1	Other assets, such as values of claims / interests					

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		-
	(ii) Loans from financial institutions	-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		Signal Si	
	(f) Other dues, if any		-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASS. YEAR -2023-24 RS-93858/- BWWPK-8317-D		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax	- Control Market Control		

C Personal Detail		
GPF/CPF/PRAN No.	-	PTS BZA - 1297
Gender .	÷	M (M/F)
Date of Birth		03101971 (DD/MM/YYYY)
Class/Group	×	(A/B/C)
Cadre	:- 	BIHAR LEGISLATIVE ASSEMBLY, (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District		BEGULARAL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Stray 378 Name of Employee: ARSUN KUMAR

Designation:

Place: Date:

Department:

A.S.O BUS. PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.